CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCE OA No.810/2000 New Delhi, this 18th day of September, 2001 Hon'ble Shri Justice Ashok Agarwal, Chairman Hon'ble Shri M.P. Singh, Member(A) Neelam c/o Omprakash Applicant VPO Mangaspur, Delhi-39 (By Shri Arun Bhardwaj, Advocate) versus Govt. of NCT of Delhi, through 1. Chief Secretary

5, Shamnath Marg, Delhi 2. Director of Education

Behind Old Secretariat, Delhi

3. Administrative Officer Dte. of Education, Hakikat Nagar, Delhi

4. Secretary Delhi Subordinate Staff Selection Board Institutional Area, Karkardooma, Delhi .. Respondents

(By Smt. Meera Chhibber, Advocate)

ORDER(oral)

By Shri Justice Ashok Agarwal

application made by Shri Arun Bhardwaj, advocate appearing on behalf of the applicant, leave is to withdraw the present OA. with liberty granted to file fresh OA. There shall be no order as to costs.

> (M.P. Singh) Member(A)

agarwal) ha⁄irman

/gtv/

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